N O T I C E

IN CONTINUATION OF THE SOP dated 3rd January 2022, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that :

Option of filing of fresh matters physically is permitted till 28th January 2022 instead of 7th January 2022.

Dated this 6th day of January 2022

By Order,

Sd/-
(V. R. Kachare)
Registrar (Judl-I)

High Court, Appellate Side]
Bombay]